FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

KRISHNA HOUSING SCHEME PROJECT OF M/S RAHEJA DEVELOPERS LIMITED OPERATING IN CONSTRUCTION AT SECTOR 14, SOHNA, GURUGRAM, HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KRISHNA HOUSING SCHEME PROJECT OF M/S RAHEJA DEVELOPERS LIMITED **PAN AAACR0468E** **CIN- U45400DL1990PLC042200**
2.	Address of the registered office	W4D, 204/5, Keshav Kunj, Cariappa Marg, Western Avenue, Sainik Farms, New Delhi - 110062
3.	URL of website	https://raheja.com/cirp-krishna-housing.html
4.	Details of place where majority of fixed assets are located	SECTOR 14, SOHNA, GURUGRAM, HARYANA-122103.
5.	Installed capacity of main products/ services	10 acres of land in Sector -14, Sohna, Gurgaon, with total 11 towers with flat configuration of 1-2 BHK consisting of total 1644 units and integrated with 147 retail units.
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The consolidated financial statements of the Corporate Debtor, covering all projects, are available up to 31 March 2022 only. Project-specific financial statements are not yet available. Interested parties may request the available financial information and any subsequent updates through the process email ID - cirp.raheja.developers.khs@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	**For detailed EOI you may send email at** Cirp.raheja.developers.khs@gmail.com
10.	Last date for receipt of expression of interest	04-07-2026 (Saturday)
11.	Date of issue of provisional list of prospective resolution applicants	14-07-2026 (Tuesday)
12.	Last date for submission of objections to provisional list	19-07-2026 (Sunday)
13.	Date of issue of final list of prospective resolution applicants	29-07-2026 (Wednesday)

1.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03-08-2026 (Monday)
2.	Last date for submission of resolution plans (Tentative)	02-09-2026 (Wednesday)
3.	Process email id to submit Expression of Interest	cirp.raheja.developers.khs@gmail.com , bsb@bsbandassociates.in
4.	(Details of the corporate debtor's registration status as MSME)	Not Applicable

Brijesh Singh Bhadauriya

BRIJESH SINGH BHADAURIYA
Digitally signed by BRIJESH SINGH BHADAURIYA
Date: 2026.06.18 17:58:41 +05'30'

18-06-2026
Resolution Professional
(Project-Specific CIRP – Krishna Housing Scheme)
M/s Raheja Developers Limited
Registration No.: IBBI/IPA-002/IP-N01045/2020-2021/13385
AFA Valid up to: 30.06.2027
Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,
Vasundhara Enclave, Delhi-110096.
Email: cirp.raheja.developers.khs@gmail.com , bsb@bsbandassociates.in

M.P. STATE ELECTRONICS DEVELOPMENT CORPORATION LTD.

State IT Centre, 47-A, Arera Hills, Bhopal-462011 (M.P.)
www.mpsedc.mp.gov.in, Ph. No. 0755-2518300
marketing@mpsedc.com

NOTICE INVITING TENDERS (NIT)

MPSEDC invites online proposals for following bids on GeM Portal :

S.No.	Bid No./Tender No.	NIT
1	GEM/2026/B/7666126	Passenger Car (Q1)
2	GEM/2026/B/7666434	Electric Cars (V4) (Q2)

For detailed scope of work, terms and conditions please refer to the respective bid document available on GeM Portal.
M.P. Madhyam/126452/2026 **CHIEF GENERAL MANAGER**

बैंक ऑफ महाराष्ट्र Bank of Maharashtra
एक परिवार एक बैंक

Gurugram Zonal Office - Ground Floor, IRCON International Tower 1, Plot No. 16B, Sec. 32, Institutional Area Gurugram, Haryana-122002, Contact No. 98711-19223

WANTED PREMISES ON LEASE BASIS FOR BANK OF MAHARASHTRA

Bank of Maharashtra requires suitable Premises exclusively on **Ground Floor** with appropriate Frontage and Sufficient Parking Space on Lease basis for Shifting of **NARNAUL BRANCH** on Lease basis. The Premises required is as under:

Sr. No.	Location	District	State / UT	Status of Branch	Carpet Area Required
1.	Narnaul	Mahendergarh	Haryana	Shifting of Existing Branch	1100-1200 Sq.Ft.

The premises should be in an approved building confirming to the conditions stipulated by Govt. Authorities for commercial use. The owner will obtain NOC, if required from the concerned authority/ies for commercial use. Interested owners having clear title to the premises may submit their sealed offers in the prescribed format in two bids system i.e. Technical Bid & Commercial Bid in two separate sealed envelopes. The format of bid can be downloaded from our website **www.bankofmaharashtra.bank.in**. Interested owners having clear title over the property may submit their sealed offers in two bid system by **01.07.2026** at **5:00 p.m.** Offers with incomplete details / information and received after last date and time are liable for rejection.Bank reserves the right to accept or reject any or all offers without assigning any reason whatsoever. Offers received from other than owners will not be considered. Offers from Brokers will not be considered. **Offers to be submitted to: Bank of Maharashtra, Gurugram Zonal Office, Ground Floor, IRCON International Tower 1, Plot No. 16-B, Sector 32, Institutional Area, Gurugram, Haryana - 122002.**

ZONAL MANAGER
Date: 19.06.2026 **Bank of Maharashtra,** Gurugram Zone

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KRISHNA HOUSING SCHEME PROJECT OF M/S RAHEJA DEVELOPERS LIMITED OPERATING IN CONSTRUCTION AT SECTOR 14, SOHNA, GURUGRAM, HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	**Name of the Corporate Debtor along with PAN/CIN/LLP No.**	**KRISHNA HOUSING SCHEME PROJECT OF M/S RAHEJA DEVELOPERS LIMITED** **PAN:** AAACR0468E | **CIN:** U45400DL1990PLC042200
2.	Address of the registered office	W4D, 204/5, Keshav Kunj, Cariappa Marg, Western Avenue, Sainik Farms, New Delhi-110062
3.	URL of website	https://raheja.com/cirp-krishna-housing.html
4.	Details of place where majority of fixed assets are located	Sector 14, Sohna, Gurugram, Haryana- 122103
5.	Installed capacity of main products/ services	10 acres of land in Sector -14, Sohna, Gurgaon, with total 11 towers with flat configuration of 1-2 BHK consisting of total 1644 units and integrated with 147 retail units.
6.	Quantity & value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The consolidated financial statements of the Corporate Debtor, covering all projects, are available up to 31 March 2022 only. Project-specific financial statements are not yet available. Interested parties may request the available financial information and any subsequent updates through the process email ID - **cirp.raheja.developers.khs@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	For detailed EOI you may send email at **cirp.raheja.developers.khs@gmail.com**
10.	Last date for receipt of expression of interest	**04-07-2026 (Saturday)**
11.	Date of issue of provisional list of prospective resolution applicants	**14-07-2026 (Tuesday)**
12.	Last date for submission of objections to provisional list	**19-07-2026 (Sunday)**
13.	Date of issue of final list of prospective resolution applicants	**29-07-2026 (Wednesday)**
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	**03-08-2026 (Monday)**
15.	Last date for submission of resolution plans	**02-09-2026 (Wednesday)**
16.	Process email id to submit Expression of Interest	**cirp.raheja.developers.khs@gmail.com** **bsb@bsbandassociates.in**
17.	(Details of the corporate debtor's registration status as MSME)	Not Applicable

Brijesh Singh Bhadauriya
Resolution Professional, Project-Specific CIRP – Krishna Housing Scheme M/s Raheja Developers Limited
Regn. No.: IBBI/IPA-002/IP-N01045/2020-2021/13385
AFA Valid up to: 30.06.2027
Registered Address: Unit No. G-40, Vardhman Sunrise Plaza, Vasundhara Enclave, Delhi-110096.
Email: cirp.raheja.developers.khs@gmail.com, bsb@bsbandassociates.in
Date : 18.06.2026
Place: New Delhi

Notice under section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (The Act)

Sl. No	Name of Borrower(s) (A)	Particulars of Mortgaged property/ (ies) (B)	Date of NPA (C)	Outstanding Amount (Rs.) (D)
1	**Loan Account No. HHLNOD00403718/ HHENOD00407951 1. PREETI (CO-BORROWER, WIFE AS WELL AS LEGAL HEIR OF LATE PRAVEEN KUMAR TYAGI) 2. HIMANSHI TYAGI (DAUGHTER AS WELL AS LEGAL HEIR OF LATE PRAVEEN KUMAR TYAGI)**	Residential Apartment No. Sun 2-12a06 On 13th Floor Having Super Area Approx 75.72 Sq. Mtrs., Covered Area 59.13 Sq. Mtrs., And Carpet Area 46.75 Sq. Mtrs., In The Proposed Group Housing Known As "Migsun Roof" Situated At Khasra Number – 5/4/51, Raj Nagar Extension, Ghaziabad 201010, Uttar Pradesh	04.01.2020	**Rs.29,54,687.12/-** (Rupees Twenty Nine Lakh Fifty Four Thousand Six Hundred Eighty Seven And Paise Twelve Only) (Against loan facility no. 1) and **Rs. 5,63,518.12** (Rupees Five Lakh Sixty Three Thousand Five Hundred Eighteen And Paise Twelve Only) (against loan facility no. 2) having total outstanding amount of **Rs. 35,18,205.24** (Rupees Thirty Five Lakh Eighteen Thousand Two Hundred Five And Paise Twenty Four Only) (against loan facilities no. 1 and 2) as on 01.06.2026

That the above named borrower(s) have failed to maintain the financial discipline towards their loan account (s) and as perbooks of accounts maintained in*the ordinary course of business by the Company, Column D indicates the outstanding amount.
Due to persistent default in repayment of the Loan amount on the part of the Borrower(s) theabove said loan account has been classified by the Company as Non-Performing Asset (as on date in Column C) within the guidelines relating to assets classification issued by Regulating Authority. Consequently, notices under Sec. 13(2) of the Act were also issued to each of the borrower.
In view of the above, the Company hereby calls upon the above named Borrower(s) to discharge in full his/their liabilities towards the Company by making the payment of the entire outstanding dues indicated in Column D above including up to date interest, costs, and charges within 60 days from the date of publication of this notice, failing which, the Company shall be entitled to take possession of the Mortgaged Property mentioned in Column B above and shall also take such other actions as is available to the Company in law.
Please note that in terms of provisions of sub-Section (8) of Section 13 of the SARFAESI Act, "A borrower can tender the entire amount of outstanding dues together with all costs, charges and expenses incurred by the Secured Creditor only till the date of publication of the notice for sale of the secured asset(s) either bypublic auction, by inviting quotations, tender from public or by private treaty. Further it may also be noted that in case Borrower fails to redeem the secured asset within aforesaid legally prescribed time frame, Borrower may not be entitled to redeem the property."
In terms of provision of sub-Section (13) of Section 13 of the SARFAESI Act,you are hereby prohibited from transferring, either by way of sale, lease or otherwise any of the secured assets referred to in the notice, without prior written consent of secured creditor.

Place: GHAZIABAD **Authorized Officer**
For: CFM Asset Reconstruction Company Limited
Trustee of CFMARC Trust – I IHFL

PUBLIC NOTICE

That Mr. Amit Kumar Sharma S/o Shiv Raj Sharma is the owner of property No. A-1703 Prateek Wisteria GH-01 Sector 77 Noida G B Nagar has lost some Original Property Document like as:-1. Original Possessions Letter Dated 16/04/20162. Original GPA Document no 824 dated 04/03/20163. Original GPA Document no 823 dated 04/03/2016.If anyone Found these Original Documents or have any objection Regarding these Documents of the Property. Inform me one my given mob No.-9911004142 Within 15 days.

Yogesh Kumar (Advocate)

NORTHERN RAILWAY

e -AUCTION NOTICE NO. 'September-2026'

E-Auction will be conducted for disposal of Ferrous Scrap, Non Ferrous Scrap, Other Misc Scrap, Condemned Loco, Coaches and Wagons, Scrap Rail and other Scrap P. Way material etc., Used Lead Acid Batteries/Used Oil/Refused Oil etc. will be sold only to recyclers registered with State Pollution Control Board. Auction programme is as under.

e -AUCTION date for 'September-2026'

S N	Depot/Division Auction Conducting Unit	Auction Starting Time	1st round date	2nd round date	3rd round date	4th round date	5th round date
1.	Dy.CMM/AMV 0522-2451257	10:30 AM	7	11	16	21	25
2.	Dy.CMM/SSB 011-27015387	10:30 AM	8	11	17	22	28
3.	Dy.CMM/JUDW 01732-252388	10:30 AM	3	9	16	22	29
4.	Sr.DMM/DLI 011-23365311	10:30 AM	8	15	22	25	29
5.	Sr.DMM/UMB 0171-2611203	10:30 AM	3	10	17	23	28
6.	Sr.DMM/FZR 01632-244154	10:30 AM	8	16	21	24	29
7.	Sr.DMM/LKO 0522-2234756	10:30 AM	7	11	16	21	25
8.	Sr.DMM/MB 0591-2413141	10:30 AM	7	15	21	25	28

1. The details of item to be sold in auction will be available in catalogue at **www.ireps.gov.in. 2.** The intending purchasers may inspect the scrap material before the auction during working hours at nominated locations. **3.** To participate in e-auction, purchasers need to get themselves registered with ireps. The details on last sold rates in auctions are available at **www.railnet.gov.in. 4.** For further details regarding registration and other conditions of e-auction, please visit Railway website '**www.ireps.gov.in'. No. 117-S/Sale/Auction Programme/2026-27 Dated16.06.2026**

SERVING CUSTOMERS WITH A SMILE 2060/26

People Home Finance Limited

(Formerly known as Capital India Home Loans Limited) CIN No: U65990DL2017PLC322041
Registered Office: 19th Floor, 19NW, The Ruby, 29 NR Senapati Bapat Marg, Dadar (W), Shivaji Park, Mumbai, MH - 400028.

DEMAND NOTICE UNDER SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("ACT") READ WITH SECURITY INTEREST (ENFORCEMENT) RULES, 2002 (RULES).

You the below mentioned borrowers have availed loan against the security of the property as mentioned hereinunder ("Secured Asset"), from **People Home Finance Limited (Formerly known as Capital India Home Loans Limited)** ("Lender"/"Secured Creditor") as per the terms and conditions of loan agreement and other transaction documents ("Transaction Documents"). Consequent to the default comments by you, your loan account has been classified as non-performing asset (NPA), in accordance with the guidelines relating to asset classification issued by the Reserve Bank of India. The Lender has issued a demand notice as mentioned below, in terms of section 13(2) of the Act and relevant provisions of the Rules, to you. Therefore, the present publication is carried out to serve the notice as per the provisions of the Act and Rules.

Name and Address(s) of Borrower(s), Loan Account No	Details of Secured Asset	Date of Demand Notice and Date of NPA	Amount due as per demand notice
Renu W/O Lavkesh Jauhari **Lavkesh Jauhri S/O Umapati Shankar** H.No.130,Old Anarkali,Near Shiv Mandir, Azad Nagar S.O (East Delhi),Delhi-110051. **Also, At Renu W/O Lavkesh Jauhari** Residential House NO. E-104, Area measuring 55. SQ. yds, Out of Khasra No.553 Min, Situated at Gali No.5, Pappu Colony, Village Bhopura, Pargana Loni, Tehsil and Ghaziabad, Uttar Pradesh-201005. **HLNHFLNOI0017744**	Residential House No. E-104, Area measuring 55. SQ. yds, Out of Khasra No.553 Min, Situated at Gali No.5, Pappu Colony, Village Bhopura, Pargana Loni, Tehsil and Ghaziabad, Uttar Pradesh, Together with All Rights (Including but Not Limited to Rights to Use and Occupy Common Areas, Facilities, Amenities, Development Rights Etc. (As Applicable), and All Furniture, Fixtures, Fittings, and Things Attached Thereto, Which Is **Bounded as Under:** East: As per the tittle deed, West: As per the tittle deed, North: As per the tittle deed, South: As per the tittle	**20-05-2026 and 11/05/2026**	**Rs. 19,57,941/-** (Indian Rupees Nineteen Lakh Fifty-Seven Thousand Nine Hundred and Forty-One Only) as on 12/05/2026

You are therefore called upon to pay to the Lender within the period of 60 days from the publication of this notice the aforesaid amount, along with along the further interest, costs, expenses etc., accrued / to be accrued thereon till the payment, failing which the Lender will take necessary action under the provisions of the Act and the Rules. Please note that the powers available to the secured creditor under Section 13(4) of the Act, interalia, include powers to take possession of the secured assets including the right to transfer by way of lease, assignment or sale for realizing the secured assets, appoint any person as manager to manage the secured assets and require any person who has acquired any of the secured assets from the borrower and from whom any money is due or may become due to the borrower, to pay to the secured creditor so much of the money as is sufficient to pay the secured debt.
As per Section 13(13) of the Act, you are restrained / prohibited from transferring, disposing of or dealing with the Secured Assets by way of sale, lease or otherwise.

Date - 19.06.2026
Place - Delhi

Sd/-
Authorized Officer - People Home Finance Limited
(Formerly known as Capital India Home Loans Limited)

AXIS BANK LTD. POSSESSION NOTICE

Retaill Asset Centre: 1st Floor, G-4/5, B, Sector-4, Gomti Nagar Extension Lucknow, UP 226010.
Registered Office: "Trishul"- 3rd Floor, Opp. Samartheshwar Temple, Near Law Garden, Ellisbridge, Ahmedabad-380006.

Whereas the undersigned being the Authorized Officer of AXIS BANK LTD. under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise of power conferred under Section 13 (12) read with Rule-9 of the Security Interest (Enforcement) Rules, 2002 issued Demand notice under Section 13(2) of the said Act. The borrowers mentioned hereinbelow having failed to repay the amount, notice is hereby given to the borrowers mentioned hereinbelow in particular and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers confer on him, under Section 13(4) of the said Act read with the rule 8 of the Said Rules. The borrowers mentioned here in below in particular and the public in general are hereby cautioned not to deal with the said property and any dealings with the said property will be subject to the mortgage of AXIS BANK LTD. for an amount together with further interest incidental expenses, costs, charges, etc. on the amount mentioned against amount hereinbelow. The Borrower/Co-Borrower/Mortgagor/Guarantor attention is invited to provisions of Sub-Section(8) of Section 13 of the Act, in respect of time available to redeem the secured assets.

Name of the Borrowers/ Guarantors/Address	Description of the charged/ Mortgaged Properties	Amt. Due as per Demand notice / Date Demand notice / Possession Date
1- Messers A. T. Trading Company (Borrower) through its Proprietor Mr. Shanu Malik (Since Deceased) through all his legal heirs, Address: Khasra No. 3391, House No. 26/2, Mohalla Lakkhipura, New Islam Nagar Meerut, U.P. 250002, **2. Late Mr. Shanu Malik** (Since Deceased) (Co-Borrower/Mortgagor/ Guarantor) S/o Mr. Riyajuddin through all his legal heir/s, **Address: 1.** House No. 26/2, Khasra No. 3391, Mohalla Lakkhipura, New Islam Nagar Meerut, U.P. 250002, **Address: 2.** 701/206, Jakir Hussain Colony, Gali No. 27, Fatehallapur Road, Lisari Gate, Meerut. U.P. 250002, **Address: 3.** Plot No. 78/1, Samar Garden Colony, New B, Meerut City, Meerut, U.P. 250002, **3. Mr. Aamir Malik** (Co-Borrower/ Mortgagor/Guarantor) S/o Mr. Riyajuddin **Address: 1.** Khasra No. 3391, House No. 26/2, Mohalla Lakkhipura, New Islam Nagar Meerut, U.P. 250002, **Address: 2.** 701/206, Jakir Hussain Colony, Gali No. 27, Fatehallapur Road, Lisari Gate, Meerut. U.P. 250002, **Address: 3.** Nagar Nigam No. 691, Khasra No. 20, New Block B-83 (Old No. 83/2), Samar Garden Colony, New B, Meerut City, Meerut, UP 250002	Property No. 1. All Such Pieces or Parcels Of a Diverted Land/property Admeasuring Area 268.75 Sq. Meters at Nagar Nigam No. 691, Khasra No. 20Min, Plot No. New Block B-83 (Old No. 83/2), Samar Garden Colony, New B, Meerut City, Meerut, UP 250002 In the Name of Mr. Aamir Malik, Mr. Shanu Malik both S/o Riyajuddin **Bounded By:** East: Plot No. 151, West: 60 ft wide Road, North: Plot No. NB-82, South: 20 ft wide Road. Property No. 2. All Such Pieces or Parcels Of a Diverted Land/property Admeasuring Area 83.61 Sq. Meters part of Plot No. 78/1Min, Khasra No. 1, Samar Garden Colony, Revenue Village, Fatehallapur, Pargana Tehsil & District Meerut, U.P. In the Name of Mr. Aamir Malik, Mr. Shanu Malik both S/o Riyajuddin. **Bounded By:** East: Plot No. K-77, West: Plot Fariq Awwal, North: 19 ft 6 inch wide road, South: Plot No. K-78/2	**Rs. 4961740.30** as on 15.12.2025 + Interest & other exp. / 15.12.2025 / 17.06.2026
1- M/s Ved & Sons Automobile (Borrower) Add. Khasra No. 1505/2, Plot No. 19, behind Narayan Farm House, Siwaya Jamalullapur District Meerut, U.P.-250221, **2- Mr. Sohan Singh** (Borrower/ Mortgagor/Guarantor) S/o Mr. Balbeer Singh **R/o-1.** Kamawal, Meerut, UP-250344, **R/O- 2.** Flat No. F202, Sainik Vihar, Pocket B-2, District-Meerut U.P., **3- Mr. Neetoo Singh** (Borrower/ Mortgagor/Guarantor) S/o Mr. Dhanpal Singh R/o-1. 1231, Tej Ghari, Saidpur District Bulandshahr, U.P.-245411, **R/o-2.** plot No. 18 & Plot 19 Khasra No. 1505/2, 1506/1, 1507/1, 1507/2, 1508/2 Vill-shivaya, Jamalullapur Pargana Dourala Shardhana District Meerut, Uttar Pradesh.	All Such Pieces Or Parcels Of A Diverted Residential/commercial Property Admeasuring 80.42 Sq. Mtr. Flat No. F202, situated at Pocket B-2, Sainik Vihar, District-Meerut U.P. In The Name of Mr. Sohan Singh S/o Mr. Balbeer SinghTogether With All The Buildings And Structures Thereon, Fixtures Fittings And All Plant And Machinery Attached To Earth Or Fastened To Anything Attached To Earth, Both Present And Future. **Bounded By:** East -As per deed, West - As per deed, North-As per deed, South - As per deed.	**Rs. 14910875.93** as on 17.01.2026 + Interest & other exp. / 19.01.2026 / 16.06.2026
1- Messers Sterozide Pharma (borrower) Through Its Proprietor Mr. Mohd. Zahaib, Address: H.no. A-158, Era Gardenia Eastate, Noor Nagar Road Ghosipur, Meerut, U.P.-250002, 2. Mr. Mohd. Zahaib S/o Mohd. Sohid (borrower/ Guarantor) R/o H.no. A-158 Era Gardenia Eastate, Noor Nagar Road Ghosipur, Meerut, U.P.-250002, 3. Mrs. Fatma Subuhi (borrower/guarantor/ Mortgagor) W/o Mohd. Sohid R/o-1. H.no. A-158 Era Gardenia Eastate, Noor Nagar Road Ghosipur, Meerut, U.P.-250002, R/o-2. Plot No. 26 & 27, Minjumla Kh. No. 18, 20, 21, 25, 26, 27, 37 Situated At New Madina Colony, Meerut, U.P.	**Property No. 1.** All That Piece And Parcel Of Diverted Land/property Admeasuring About 169.06 Sq. Mtr., Plot No. 27, Minjumla Kh. No. 18, 20, 21, 25, 26, 27, 37 Situated At New Madina Colony, Meerut, U.P., In The Name Of Mrs. Mrs. Fatma Subuhi W/o Mohd. Sohid. **Bounded By:** East: As Per Deed, West: As Per Deed, North: As Per Deed, South: As Per Deed. **Property No. 2.** All That Piece And Parcel Of Diverted Land/property Admeasuring About 66.89 Sq. Mtr., Plot No. 26, Minjumla Kh. No. 18, 20, 21, 25, 26, 27, 37 Situated At New Madina Colony, Meerut, U.P.-220002, In The Name Of Mrs. Mrs. Fatma Subuhi W/o Mohd. Sohid. **Bounded By:** East: As Per Deed West: As Per Deed, North: As Per Deed, South: As Per Deed.	**Rs. 21194813.35** as on 05.07.2025 + Interest & other exp. / 05.07.2025 / 17.06.2026

Date- 19.06.2026 **Authorized Officer, Axis Bank Ltd.**

NORTHERN RAILWAY

NOTICE FOR TENDER AT GeM PORTAL

Senior Divisional Commercial Manager/FS, Delhi Division, Northern Railway, in terms of Railway Board letter no. 2025/TC(FM)/11/20 dated 17.11.2025, invites bids through tender at GeM Portal **(https://gem.gov.in)** for the work of outsourcing of handling of booked parcels and luggage packages along with other activities in terms of FM Circular 26 of 2025 dated 17.11.2025 for Delhi Sarai Rohilla (DEE) station for a period of 03 years with BID NO: **GEM/2026/B/7657541** as per detail and schedule given below:-

S. No.	Bid End Date and Time	Bid Opening Date and Time	Pre-Bid Meeting Date and Time	Approximate Cost (inclusive of all taxes	Earnest Money Deposit	Period of Contract	Name of Work and completion period
1	07.07.2026 at 14:00 hrs.	07.07.2026 at 14:30 hrs.	25.06.2026 at 15:00 hrs.	Rs. 4,00,94,394/- (Rupees Four Crore Ninety Four Thousand Three Hundred Ninety Four)	Rs. 3,50,480/- (Rupees Three Lacs Fifty Thousand Four Hundred Eighty)	03 years	**Tender/BID No.:** GEM/2026/B/7657541 **Name of Work:** Tender at GeM Portal (https://gem.gov.in) through tender/BID No.: GEM/2026/B/7657541 for the work of outsourcing of handling of booked parcels and luggage packages along with other activities in terms of FM Circular 26 of 2025 for Delhi Sarai Rohilla (DEE) station for a period of 03 years.

Important notes: 1. For more information, requirement and various aspects of the tender including registration on GeM portal, how to participate in tenders at gem portal, interested bidders are advised to visit **https://gem.gov.in**. **2.** Tender document can be downloaded from **https://bidplus.gem.gov.in/all-bids** by entering bid no. **GEM/2026/B/7657541** in the search option. **3.** Railway Administration reserves the full and absolute rights to cancel/terminate this tender/contract at any point of time and/or for taking any decision regarding the discontinuation/continuation of this contract with modified/additional terms and conditions depending upon their successful execution or any other modified rule issued by Railways in this regard. **4.** Prospective bidders are advised, in their own interest, to visit Delhi Sarai Rohilla Station to analyse the scope of work before bidding.
No.: NR-DLI0COMM(PARC)/31/2026-Freight Cell **2094/2026**

SERVING CUSTOMERS WITH A SMILE

Jio BlackRock Asset Management Private Limited

(CIN - U66301MH2024PTC434200)
Registered office: Unit No: 1301, 13th Floor, Altimus Building, Plot No.130, Worli Estate, Pandurang Budhkar Marg, Worli, Mumbai - 400018, Maharashtra, India.
Website: www.jioblackrockamc.com

PUBLIC CAUTION NOTICE

Please be informed that following list of fake social media profiles are being created using the name of Jio BlackRock Asset Management Private Limited (the Company) or Jio BlackRock Mutual Fund (the Fund) and falsely claims to be operated by the Company or the Fund.

Here are the fake links to be aware of:

TWITTER:
https://x.com/JioBlackRock
https://x.com/BlackrockJ31068
https://x.com/Jiomutualfund

YOUTUBE:
https://www.youtube.com/@pbgamer5024
https://www.youtube.com/@JioBlackRockMutualFunds
https://www.youtube.com/@jioblackrockmutualfundofficial
https://www.youtube.com/@Jioblackrockofficial

QUORA:
https://www.quora.com/profile/Jio-BlackRock

LINKEDIN:
https://www.linkedin.com/company/jioblackrock-official/about/
https://www.linkedin.com/company/official-jioblackrock/
https://www.linkedin.com/company/jio-blackrock/
https://www.linkedin.com/company/jio-blackrock-mutual-fund/about/

FACEBOOK:
https://www.facebook.com/profile.php?id=61586658377458

INSTAGRAM:
https://www.instagram.com/jio_blackrock/
https://www.instagram.com/jioblackrock_official/
https://www.instagram.com/jioblackrock2025/
https://www.instagram.com/jio.blackrock/
https://www.instagram.com/jioblackrock/
https://www.instagram.com/jioblackrockmutualfunds?igsh=bndoZWZkZzR2dXBr
https://www.instagram.com/jioblackrock.in?igsh=MXVyYzlxdHpibWl5MA%3D%3D
https://www.instagram.com/blackrockjio?igsh=MWF4YWptZ2FqeTY3
https://www.instagram.com/newjioblackrock?igsh=MWZtMXBrY3F1dWt1Mw%3D%3D
https://www.instagram.com/jioblackrocktelangana?igsh=d2FtOTJ5M2xsMThu
https://www.instagram.com/blackrockjio_official?igsh=MW5xM2d3NWg0eG1zbw%3D%3D
https://www.instagram.com/jioblackrocktelanganaofficial?igsh=ZmtzbHdqYWJ3YzQ3
https://t.me/jioblackrockamcbot

The Company/Fund hereby clarifies that it has no affiliation, connection, or association with any individuals, groups, or entities involved in the creation or circulation of such misleading or fraudulent communications. Accordingly, the Company/Fund urges readers to exercise caution and refrain from engaging with such content.

Furthermore, readers are strongly suggested not to rely on any claims, representations, or information contained in these unauthorized communications, or in any similar messages that may be issued in the future. Any interaction with such groups, accounts, or handles is entirely at the user's own risk. The Company/Fund, its affiliates, and its employees shall not be responsible or liable for any loss or damage incurred, directly or indirectly, as a result of reliance on such false or misleading communications or channels.

We urge you to be cautious of these misleading handles and always use our official handles to obtain information. Our official social handles are:

https://www.facebook.com/people/Jioblackrock-Mutual-Fund/61573130368097
https://www.youtube.com/@JioBlackRockMutualFund
https://www.linkedin.com/company/jioblackrock-mutual-fund
https://www.instagram.com/JioBlackRockMutualFund
https://x.com/JioBlackRockmf
https://www.quora.com/profile/JioBlackRock-Mutual-Fund
https://www.reddit.com/user/JioBlackRock_MF/
https://open.spotify.com/show/6kukMvJ14L6Ljwad5XGiCJ?si=alpfjOtFTOm7hZH5oRFExQ

In case of any queries, please contact us at +91 2235207700 & +91 2269987700 during business hours or send us an email at service@jioblackrockamc.com

This notice is being issued in public interest.

For and on behalf of **Jio BlackRock Asset Management Private Limited**
(Investment Manager to Jio BlackRock Mutual Fund)

Place : Mumbai Sd/-
Date : June 19, 2026 **Authorised Signatory**

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

तेजी से बढ़ते शहरीकरण के लिए निर्माण कार्यों की रफ्तार बढ़ानी होगी : केंद्रीय मंत्री मनोहर लाल

जासं, पश्चिमी दिल्ली : केंद्रीय आवास एवं शहरी कार्य मंत्री मनोहर लाल ने देश में तेजी से पैर पसारते शहरीकरण की जरूरतों को पूरा करने के लिए निर्माण कार्यों की गति को बढ़ाने का आह्वान किया है। द्वारका स्थित यशोभूमि में आयोजित 'भारत बिल्डकान 2026' के उद्घाटन सत्र को संबोधित करते हुए उन्होंने गुणवत्ता, टिकाऊपन (ड्यूरेबिलिटी) और किफायती आवास को भविष्य की मुख्य प्राथमिकता बताया। इस अवसर पर वाणिज्य एवं उद्योग राज्य मंत्री जितिन प्रसाद भी मौजूद रहे।

केंद्रीय मंत्री ने कहा कि प्रत्येक भवन का निर्माण निर्धारित मानकों के आधार पर होना चाहिए और हर इमारत के लिए उसकी अनुमानित आयु दर्शाने वाला 'ड्यूरेबिलिटी सर्टिफिकेट' (टिकाऊपन प्रमाणपत्र) जारी होना चाहिए। उन्होंने कहा कि आधुनिक भवन अमूमन 60 से 70 वर्षों की आयु के लिए बनते हैं, लेकिन हमें ऐसी तकनीकों पर काम करना चाहिए जिससे इससे भी कहीं अधिक लंबे समय तक टिकने वाले ढांचे तैयार किए जा सकें।

केंद्रीय मंत्री मनोहर लाल की उपस्थिति में दीप प्रज्वलन से हुई 'भारत बिल्डकान 2026'की शुरुआत ● सौ.: आयोजक

- यशोभूमि में 'भारत बिल्डकान 2026' के उद्घाटन सत्र को केंद्रीय आवास एवं शहरी कार्य मंत्री ने किया संबोधित

एसआइआर पर आयोग ने कहा, 'परेशान न हों, बीएलओ आपके घर आएंगे'

संजीव गुप्ता ● जागरण

- सोसाइटी समूहों में फैला भ्रम, सीईओ कार्यालय ने जारी की गाइडलाइन
- कहा,पारदर्शी होगी पूरी प्रक्रिया, अफवाहों पर ध्यान न दें लोग

नई दिल्ली: राजधानी में 30 जून से शुरू होने वाले विशेष गहन पुनरीक्षण (एसआइआर) को लेकर इंटरनेट मीडिया और आरडब्ल्यूए के वाट्सएप ग्रुपों में भ्रामक संदेश चल रहे हैं। रोहिणी सेक्टर सात जैसी कई कालोनियों में लोगों से 'जल्द से जल्द बीएलओ से संपर्क कर मैपिंग कराने' की अपील की जा रही है, जिससे नागरिकों में पैनिक की स्थिति बन गई है। मुख्य निर्वाचन अधिकारी (सीईओ) कार्यालय ने साफ किया है कि जनता को कहीं भी जाने की जरूरत नहीं है। यह पूरी प्रक्रिया पूर्णतया पारदर्शी और घर बैठे संपन्न होगी।

अफवाह बनाम सच्चाई, भ्रम दूर करना जरूरी

वाट्सएप पर दावा	सीईओ कार्यालय का स्पष्टीकरण
नागरिकों को खुद बीएलओ को ढूंढकर मैपिंग करानी होगी।	30 जून से बीएलओ खुद आपके घर आएंगे। आपको कहीं जाने की जरूरत नहीं है।
फार्म जमा करने के लिए दफ्तरों के चक्कर काटने होंगे।	बीएलओ आपके घर आकर दो फार्म देगा। एक भरकर वो खुद ले जाएगा, दूसरा रिसीविंग के तौर पर आपके पास रहेगा।
फार्म के साथ तुरंत ढेरों दस्तावेज देने होंगे।	शुरुआती फार्म के साथ कोई दस्तावेज नहीं देना है। केवल संदेह पर ही नोटिस के बाद दस्तावेज मांगे जाएंगे।

30 जून से कैसे काम करेगी यह व्यवस्था?

- **घर पर न होने पर भी समाधान :** यदि बीएलओ के आने पर आप घर नहीं मिलते हैं तो वे आपके घर पर फार्म छोड़ जाएंगे। इस एन्यूमरेशन फार्म पर बीएलओ का मोबाइल नंबर दर्ज होगा, जिससे आप सीधे फोन पर उनसे संपर्क कर सकेंगे।
- **राजनीतिक दलों को निर्देश :** आयोग ने छह प्रमुख राजनीतिक पार्टियों के बीएलए (बूथ लेवल एजेंट) के साथ भी विशेष बैठक की है। उन्हें निर्देश दिए गए हैं कि वे अपने-अपने क्षेत्रों में सही जानकारी फैलाएं ताकि अफवाहों पर लगाम लगाई जा सके।
- **इंटरनेट मीडिया पर वीडियो गाइड :** सीईओ कार्यालय ने अपने विभिन्न इंटरनेट मीडिया प्लेटफार्म पर एसआइआर प्रक्रिया से जुड़ा एक जागरूकता वीडियो भी साझा किया है, जिसे देखकर नागरिक अपनी सभी शंकाएं दूर कर सकते हैं।

आम लोगों में कोई पैनिक या भ्रम न फैले, इसके लिए सीईओ कार्यालय की ओर से जन जागरूकता के विभिन्न माध्यम अपनाए जा रहे हैं। पोर्टल पर भी एफएक्यू (अक्सर पूछे जाने वाले प्रश्न) और उनके जवाब दिए हैं। अनेक वीडियो और आडियो संदेश भी इंटरनेट मीडिया पर प्रसारित हो रहे हैं।

-बलराम मीणा, संयुक्त मुख्य निर्वाचन अधिकारी, दिल्ली

एक नजर में

जीरो आकार स्काईवाक निर्माण से पहले होगा सर्वे

नोएडा : सेक्टर-62 माडल टाउन गोलचक्कर पर जीरो आकार का स्काईवाक निर्माण से पहले ट्रैफिक सर्वे होगा। डीएमआरसी की रिवर्स मेट्रो लाइन का काम भी चल रहा है। यातायात पुलिस ने चेतावनी दी है कि परियोजना के कारण एनएच-नौ पर जाम न लगे। इस संदर्भ में नोएडा प्राधिकरण की एसीईओ वंदना त्रिपाठी की अध्यक्षता में बैठक हुई। स्काईवाक का निर्माण मार्च में 26.34 करोड़ रुपये की लागत से शुरू होना था, लेकिन अब नए डायवर्जन प्लान पर विचार किया जाएगा। (जासं)

फल खरीद रहे व्यक्ति को ई-रिक्शा ने मारी टक्कर

गाजियाबाद : शालीमार गार्डन थाना क्षेत्र में गुरुद्वारा सब स्टेशन के पास फल खरीदते समय एक व्यक्ति को ई-रिक्शा ने टक्कर मार दी, जिससे उनकी मृत्यु हो गई। मृतक के बेटे ने ई-रिक्शा चालक के खिलाफ रिपोर्ट दर्ज कराई है। पुलिस चालक की तलाश कर रही है। मृतक सुरेंद्र कुमार जैन 13 मई को सुबह फल खरीद रहे थे, तभी ई-रिक्शा चालक ने टक्कर मारी। (जासं)

कैंटर पलटने से युवक की मौत, चालक पर मुकदमा

गाजियाबाद : ईस्टर्न पेरिफेरल एक्सप्रेसवे पर हुए सड़क हादसे में एक युवक की मौत के मामले में पुलिस ने कैंटर चालक के खिलाफ मुकदमा दर्ज किया है। धौलाना के गांव देहरा निवासी तालिब ने पुलिस को बताया कि 15 जून की सुबह रसूलपुर टोल प्लाजा के पास तेज रफ्तार कैंटर अनियंत्रित होकर डिवाइडर से टकराने के बाद पलट गया। हादसे के समय उसका भाई बिलाल सड़क किनारे बैठा था। कैंटर उसके ऊपर गिर गया। इससे उसकी मौके पर ही मौत हो गई। (संसू)

जेल से छूटीं दो महिलाएं फिर करने लगीं तस्करी

गिरोह के सदस्यों के बीच ज्योति करती थी गिरोह में समन्वय का काम, सभी पर रखती थी नजर

जागरण संवाददाता, नई दिल्ली : शिशु तस्करी के मामले में गिरफ्तार किए गए आरोपितों में दो महिलाएं पहले भी दिल्ली में शिशु तस्करी के दो मामलों में शामिल रही हैं। इन दोनों मामलों में इनकी गिरफ्तारी हुई थी। दोनों लंबे समय तक जेल में रही थीं। उक्त मामले का ट्रायल अभी अदालतों में विचाराधीन है। नियमित जमानत मिलने के बाद फिलहाल कुछ साल से ये दोनों जेल से बाहर थीं और दोबारा से शिशु तस्करी के धंधे से जुड़ गई थीं। गिरोह की कोई बात लीक न हो इसके लिए सभी को अलग-अलग जिम्मेदारी सौंपी गई थी। जिनको जो टास्क दिया गया था गिरोह के सदस्य उसी के अनुसार सभी काम करते थे। ऐसा इसलिए किया गया ताकि किसी एक के पकड़े जाने पर पूछताछ में वह गिरोह के पूरे नेटवर्क के बारे में जानकारी पुलिस को न दे सके। यही वजह है कि इस गिरोह के 13 सदस्यों को पकड़ने में पुलिस टीम को करीब एक महीने तक आपरेशन चलाना चढ़ा।

मामले में गिरफ्तार ज्योति उर्फ कमलेश, तिलक नगर की रहने वाली है। गिरोह में यह भी कालिया के बाद दूसरे मुख्य सरगना के तौर पर थी, यह सभी सदस्यों को कोआर्डिनेट करती थी। इसपर पहले भी पंजाबीबाग थाने में पाक्सो और मानव तस्करी का केस दर्ज है। शालू, टैगोर गार्डन की रहने वाली है और ज्योति की सहयोगी है। यह बच्चों को संभालने और ग्राहकों को डिलीवरी देने का काम करती थी। ललित, लक्ष्मी नगर का रहने वाला है। यह पैसों के लेनदेन और तस्करी की डील्स संभालता था। प्रतिभा, गोयला विहार की रहने वाली है। वह हीरा हास्पिटल में लैब टेक्नीशियन थी। वह हीरा हास्पिटल और गिरोह के बीच की कड़ी थी। इसपर पहले भी आइजीआइ एयरपोर्ट थाने में तस्करी के केस में शामिल रही है। विपिन, गोयला डेरी का रहने वाला है। यह पेश से ड्राइवर है। गिरोह के लिए यह शिशु को गाड़ी से लाने-ले जाने का काम करता था। ओमवती, गुरुग्राम की रहने वाली है। वहां वह एक व्यवसायी की कोठी में घरेलू सहायक का काम करती थी। पार्ट टाइम वह शिशु को अरेंज करने में दलाल (मिडिएटर) की भूमिका निभाती थी। डा. विवेकी, रोहिणी की रहने वाली है और 'हीरा मल्टी स्पेशलिटी हास्पिटल' की मालकिन है। वह बीएससी नर्सिंग, एमएससी क्रिटिकल केयर और आब्स्टेट्रिक्स एंड गायनेकोलाजिस्ट है। वह अस्पताल में शिशु को रखने और फर्जी दस्तावेज बनवाने का काम करती थी। मुकेश और रीमा पाल, दंपती हैं, जो ग्वालियर के रहने वाले हैं। इन्होंने दो शिशु खरीदे थे। पानीपत के सनी अरोड़ा और रितु अरोड़ा ने भी एक शिशु खरीदा था।

क्या-क्या हुआ बरामद

पुलिस ने जो पांच शिशु बरामद किए हैं एक बच्चा दिल्ली से नकली ग्राहक बनकर, दो पानीपत और दो ग्वालियर से बरामद किए गए। इनके कब्जे से 2,92,400 रुपये नकद (जो ज्योति और विपिन से एक और नवजात खरीदने जाते वक्त बरामद हुए), पुलिस द्वारा दिए गए 20 हजार रुपये टोकन मनी, अस्पताल के कई संदिग्ध और फर्जी दस्तावेज, जिनकी जांच चल रही है।

<< नवजात तस्करी में मध्य जिला पुलिस द्वारा गिरफ्तार किए गए आरोपित ● जागरण

बच्चा चोरी करने वाले गिरोह में किसकी क्या थी भूमिका

- **सायबाभाई घामर उर्फ कालिया : राजस्थान :** गिरोह का मुख्य सरगना।
- **डा. विवेकी : रोहिणी :** 'हीरा मल्टी स्पेशलिटी हास्पिटल' की मालकिन। बीएससी नर्सिंग, एमएससी क्रिटिकल केयर और आब्स्टेट्रिक्स एंड गायनेकोलाजिस्ट। अस्पताल में बच्चों को रखने और फर्जी दस्तावेज बनवाना।
- **ज्योति उर्फ कमलेश : तिलक नगर :** कोआर्डिनेटर। इसपर पहले भी पंजाबीबाग थाने में पाक्सो और मानव तस्करी का केस दर्ज किया जा चुका है।
- **शालू : टैगोर गार्डन :** ज्योति की सहयोगी,बच्चे संभालना व ग्राहकों तक पहुंचाना
- **ललित : लक्ष्मी नगर :** पैसों के लेनदेन, तस्करी की डील तय करती थी
- **प्रतिभा : गोयला विहार :** हीरा हास्पिटल में लैब टेक्नीशियन। अस्पताल व गिरोह के बीच की कड़ी। इस पर भी आइजीआइ एयरपोर्ट थाने में तस्करी का केस दर्ज।
- **विपिन : गोयला डेरी :** पेशे से ड्राइवर। नवजातों को गाड़ी से लाना ले जाना।
- **ओमवती : गुरुग्राम :** व्यवसायी की घरेलू सहायिका, नवजातों के लिए दलाली।

नवजात खरीदने वाले

- **मुकेश, रीमा पाल (दंपती) : ग्वालियर :** दो नवजात खरीदे
- **सनी अरोड़ा, रितु अरोड़ा (दंपती) : पानीपत :** एक नवजात खरीदा
- **सरिका : पानीपत :** नवजात बच्ची खरीदी

पुलिस खुद बनकर गई ग्राहक

एक बच्चा दिल्ली से ग्राहक बनकर, दो पानीपत प दो ग्वालियर से बरामद किए गए। इनके कब्जे से 2,92,400 रुपये नकद (जो ज्योति और विपिन से एक और नवजात खरीदने जाते वक्त बरामद हुए), पुलिस द्वारा दिए गए 20 हजार रुपये टोकन मनी, संदिग्ध और फर्जी दस्तावेजों की जांच चल रही।

अब बरामद शिशुओं के माता-पिता की तलाश में जुटी पुलिस

जागरण संवाददाता, नई दिल्ली: मध्य जिला पुलिस गिरोह के चंगुल से मुक्त कराए गए पांच शिशु के असली (जैविक) माता-पिता की तलाश में जुट गई है। गिरफ्तार सभी 13 आरोपितों से पूछताछ के आधार पर पुलिस टीम राजस्थान और गुजरात में इन शिशु के असली माता-पिता को ढूंढने में लगी हुई है, ताकि उन्हें भी गिरफ्तार किया जा सके। बरामद किए गए शिशु को बाल कल्याण समिति के सामने पेश कर इनकी देखरेख, सुरक्षा और पुनर्वास का इंतजाम किया गया है।

पुलिस अधिकारी का कहना है कि यह गिरोह करीब दो साल से शिशु की तस्करी में लिप्त था। ये लोग मुख्य रूप से दो से 20 दिन तक के शिशु को खरीदकर उन्हें तुरंत ग्राहक ढूंढकर दिल्ली समेत एनसीआर के अलावा पड़ोसी राज्यों में बेच देते थे। पूछताछ के आधार पर पुलिस को शक है कि ये लोग अब तक करीब 40 शिशु को बेच चुके हैं। गिरोह के सरगना सायबाभाई घामर उर्फ कालिया का संपर्क कुछ साल पहले हीरा हास्पिटल में लैब टेक्नीशियन का काम करने वाली प्रतिभा से हुआ था।

- दो साल से शिशु की तस्करी के धंधे में लिप्त थे आरोपित
- गिरोह मुख्य रूप से दो से 20 दिन तक के शिशु को बेचता था

भारत इलेक्ट्रॉनिक्स लिमिटेड, एक नवरत्न कंपनी तथा भारत की अग्रणी पेशेवर कंपनी को इसके चेन्नई यूनिट के लिए निम्नवत कार्मिकों की आवश्यकता है:

क्र. सं.	पदनाम	अर्हता	अध्ययन का विषय	पदों की संख्या	अनुभव
1.	प्रशिक्षु अभियंता (अस्थायी आधार पर)	बी.ई/बी.टेक/ बी.एस.सी इंजीनियरिंग (4 वर्षीय पाठ्यक्रम)	मैकेनिकल	09	शून्य
			कुल	09	
2.	वरिष्ठ सहायक अभियंता (E-I) नियत अवधि के आधार पर	इंजीनियरिंग में डिप्लोमा/समकक्ष+ भारतीय सशस्त्र बलों में शैक्षिक योग्यता उपरांत 15 वर्षों की सेवा जो थलसेना/ नौसेना/वायुसेना से जेसीओ या समकक्ष रैंक की हो।	ईसीई/ईईई/ मैकेनिकल	17	भारतीय सशस्त्र बलों में शैक्षिक योग्यता उपरांत 15 वर्षों की सेवा जो थलसेना/नौसेना/ वायुसेना से जेसीओ या समकक्ष रैंक की हो।
			कुल	17	

आवेदन की अंतिम तिथि और विज्ञापन की पूरी जानकारी के लिए, कृपया हमारी वेबसाईट www.bel-india.in में ''कैरियर'' भाग को देखें।

चार माह पूर्व भी शिशु को लेकर हुआ था विवाद

आपसी सुलह के बाद सुलट गया था विवाद, छापेमारी के बाद लोगों को डाक्टर की असलियत पता चली

जागरण संवाददाता, बाहरी दिल्ली: अंतरराज्यीय शिशु तस्करी गिरोह में बेगमपुर के हीराज मल्टी स्पेशियलिटी अस्पताल की संचालिका का नाम सामने आने के बाद स्थानीय लोग हैरान हैं। बुधवार शाम अस्पताल में पुलिस के पहुंचने के बाद लोगों को महिला डाक्टर की करतूत के बारे में पता चला। डा. विवेकी सिंह कपूर की गिरफ्तारी के बाद अस्पताल में सन्नाटा पसरा रहा। पहचान उजागर न करने की शर्त पर एक स्थानीय युवक ने बताया कि चार माह पहले शिशु को लेकर अस्पताल में विवाद हुआ था, दो-तीन दिन लोगों की गहमा-गहमी दिखी।

बेगमपुर के बरवाला रोड स्थित हीराज मल्टी स्पेशियलिटी अस्पताल चार मंजिला इमारत में चल रहा है। यह अस्पताल छह साल से अधिक समय से चल रहा है। यह अस्पताल कोरोना महामारी के दौर में शुरू हुआ था। स्थानीय लोगों ने बताया कि बुधवार शाम पुलिस आई थी, इसके बाद अस्पताल को लेकर शक गहराने लगा। एक व्यक्ति ने बताया कि यहां कभी मरीजों की भीड़ नहीं दिखी। चार माह पहले रेहड़ी पर सब्जी बेचने वाले की पत्नी की इस अस्पताल में डिलीवरी हुई थी। नवजात बच्चे को लेकर विवाद हुआ था। अमजद खान नामक युवक ने बताया कि वे यहां खुद व स्वजन का इलाज कराते थे। लेकिन शिशु तस्करी की बात से वह हैरान हैं।

प्रपत्र—'जी'
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण
मैसर्स रहेजा डेवलपर्स लिमिटेड की कृष्णा हाउसिंग स्कीम परियोजना सैक्टर 14, सोहना, गुरुग्राम, हरियाणा में निर्माण कार्य में कार्यरत है
(भारतीय दिवाला और शोधन अक्षमता बोर्ड के विनियमन 36ए के उप—विनियमन (के तहत (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

प्रासंगिक विवरण

1.	**कॉर्पोरेट देनदार का नाम** साथ में पैन/सीआईएन/एलएलपी नं.	**मैसर्स रहेजा डेवलपर्स लिमिटेड की कृष्णा हाउसिंग स्कीम परियोजना** पैन:AAACR0468E | सीआईएन:U45400DL1990PLC042
2.	पंजीकृत कार्यालय का पता	डब्ल्यू4डी, 204 / 5, केशव कुंज, करियप्पा मार्ग, वेस्टर्न एवेन्यू, सैनिक फार्म्स, नई दिल्ली—11006
3.	वेबसाइट का यूआरएल	https://raheja.com/cirp-krishna-housing.htr
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	सेक्टर 14, सोहना, गुरुग्राम, हरियाणा— 12210
5.	मुख्य उत्पादों / सेवाओं की स्थापित क्षमता	सैक्टर—14, सोहना, गुड़गांव में 10 एकड़ ज़मीन पर कु 11 टावर हैं, जिनमें 1—2 BHK वाले कुल 1644 फ़्लैट और 147 रिटेल यूनिट्स शामिल हैं।
6.	मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं	लागू नहीं
7.	कर्मचारियों / कामगार की संख्या	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं	सभी परियोजनाओं को कवर करने वाले कॉर्पोरेट देनदार के समेकित वित्तीय विवरण केवल 31 मार्च 2022 तक उपलब्ध परियोजना—विशिष्ट वित्तीय विवरण अभी तक उपलब्ध नहीं इच्छुक पक्ष प्रक्रिया ईमेल आईडी cirp.raheja.developers.k @gmail.com के माध्यम से उपलब्ध वित्तीय जानकारी और किसी भी बाद के अपडेट का अनुरोध कर सकते हैं
9.	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है	विस्तृत ईओआई के लिए आप cirp.raheja.developers.k @gmail.com पर ईमेल भेज सकते हैं
10.	अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	**04.07.2026 (शनिवार)**
11.	संभावित समाधान आवेदकों की अंतरिम सूची जारी करने की तिथि	**14.07.2026 (मंगलवार)**
12.	अंतरिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	**19.07.2026 (रविवार)**
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	**29.07.2026 (बुधवार)**
14.	संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजना के लिए अनुरोध जारी करने की तिथि	**03.08.2026 (सोमवार)**
15.	समाधान योजनाएं जमा करने की अंतिम तिथि	**02.09.2026 (बुधवार)**
16.	ईओआई जमा करने के लिए संसाधित ईमेल आईडी	**cirp.raheja.developers.khs@gmail.co bsb@bsbandassociates.in**
17.	(एमएसएमई के रूप में कॉर्पोरेट देनदार की पंजीकरण स्थिति का विवरण)	लागू नहीं

बृजेश सिंह भदौरि
समाधान प्रोफेशनल, प्रोजेक्ट—विशिष्ट सीआईआरपी — मैसर्स रहेजा डेवलपर्स लिमिटेड कृष्णा हाउसिंग स्कीम परियोज
पंजीकरण सं.:IBBI/IPA-002/IP-N01045/2020-2021/133
तिथि: 18.06.2026 **एएफए वैध**: 30.06.2027 त
स्थान: नई दिल्ली **पंजीकृत पता**: यूनिट नंबर जी—40, वर्धमान सनराइज प्लाज़ वसुंधरा एन्क्लेव, दिल्ली—1100
ईमेल: cirp.raheja.developers.khs@gmail.com, bsb@bsbandassociates

स्टेशनों पर भीड़ प्रबंधन कर सुगम और सुरक्षित आवागमन की रूपरेखा तैयार करेगा राइट्स

राज्य ब्यूरो, जागरण ● नई दिल्ली: बड़े रेलवे स्टेशनों पर भीड़ प्रबंधन बड़ी चुनौती है। त्योहार और छुट्टियों में भीड़ और बढ़ जाती है, जिससे किसी दुर्घटना की आशंका बनी रहती है। 15 फरवरी, 2025 को नई दिल्ली रेलवे स्टेशन पर भगदड़ में 18 लोगों की जान चली गई थी। भविष्य में किसी भी स्टेशन पर इस तरह की स्थिति उत्पन्न न हो, इसके लिए रेलवे रेल इंडिया टेक्निकल एंड इकोनामिक सर्विस (राइट्स) के सहयोग से भीड़ प्रबंधन के लिए आवश्यक कदम उठाएगा।

पिछले वर्ष की दुर्घटना के बाद नई दिल्ली रेलवे स्टेशन पर अजमेरी गेट की तरफ लगभग सात हजार यात्री क्षमता वाला स्थायी होल्डिंग एरिया का निर्माण किया गया है। इसमें जनरल टिकट काउंटर, शौचालय सहित अन्य सुविधाएं उपलब्ध है। भीड़ बढ़ने पर जनरल टिकट वाले यात्री यहीं पर ट्रेन का इंतजार करते हैं। इससे दीपावली, छठ, होली और बिहार एवं बंगाल विधानसभा चुनाव के समय भीड़ प्रबंधन में मदद मिली थी। इसी तरह की सुविधा आनंद विहार टर्मिनल, हजरत निजामुद्दीन रेलवे स्टेशन, पुरानी दिल्ली रेलवे स्टेशनों पर भी उपलब्ध कराने का निर्णय लिया गया है।

- नई दिल्ली, आनंद विहार, पुरानी दिल्ली सहित देश के 72 बड़े स्टेशनों का होगा अध्ययन
- स्टेशनों पर भीड़ प्रबंधन और यात्रियों की सुरक्षा के लिए रेलवे प्रशासन ने उठाया कदम

नई दिल्ली रेलवे स्टेशन पर अजमेरी गेट की ओर बना यात्री सुविधा केंद्र ● आर्काइव

रेलवे बोर्ड ने राजधानी के बड़े स्टेशनों के साथ ही 72 प्रमुख रेलवे स्टेशनों पर होल्डिंग एरिया बनाने की घोषणा की थी। आनंद विहार टर्मिनल पर इसके निर्माण की प्रक्रिया शुरू हो गई है। हजरत निजामुद्दीन रेलवे स्टेशन के लिए भी रेलवे बोर्ड की स्वीकृति मिल गई है। होल्डिंग एरिया के आकार और उसमें उपलब्ध होने वाली सुविधाओं के साथ भीड़ प्रबंधन के अन्य पहलुओं की रिपोर्ट तैयार करने की जिम्मेदारी राइट्स को दी गई है। उसकी सर्वे रिपोर्ट के आधार पर आगे कदम उठाए जाएंगे।

राइट्स के अध्ययन में स्टेशन पर पहुंचने वाली ट्रेनों व यात्रियों की संख्या, भीड़ बढ़ने का समय के साथ ही किसी विशेष प्लेटफार्म और विशेष दिशा की ट्रेनों अधिक भीड़ होने और इसके कारण को शामिल किया जाएगा।

ननद की संपत्ति पर भाभी का नहीं हो सकता कब्जा : कोर्ट

विनीत त्रिपाठी ● जागरण

ट्रायल कोर्ट के निर्णय के खिलाफ महिला की अपील याचिका खारिज कर दिल्ली हाई कोर्ट ने की टिप्पणी

नई दिल्ली: ननद की संपत्ति पर अधिकार का दावा करने के एक महिला के तर्क को दिल्ली हाई कोर्ट ने ठुकरा दिया। कोर्ट ने कहा कि जब व्यक्ति अपनी बहन की संपत्ति को छोड़कर चला जाता है, तो उसकी पत्नी ननद की संपत्ति पर कब्जा बनाए नहीं रख सकती। न्यायमूर्ति नीना बंसल कृष्णा की पीठ ने कहा कि अपीलकर्ता का पति अपनी बहन की अनुमति से संपत्ति पर रह रहा था और बहन द्वारा उसे वहां रहने से मना करने पर उसने संपत्ति खाली कर दी, तो अपील करने वाली महिला की स्थिति किसी घुसपैठिये से ज्यादा नहीं रह जाती और उसे संपत्ति खाली करनी होगी। पीठ ने कहा कि पति-पत्नी के आपसी झगड़े की सजा उस ननद को नहीं मिलनी चाहिए, जिसने नेक नीयत से उन्हें अपनी संपत्ति में रहने की अनुमति दी थी। उक्त टिप्पणियों के साथ राहत न देने के ट्रायल कोर्ट के निर्णय को चुनौती देने वाली महिला की अपील याचिका खारिज कर दी।

यह विवाद विरासत में मिली एक संपत्ति से जुड़ा था और इसमें बहन ने अपने भाई को रहने की अनुमति दी थी। शादी के बाद उसकी पत्नी (अपीलकर्ता) भी वहां रहने लगी थी।

खबर विस्तार से पढ़ने के लिए क्यूआर कोड स्कैन करें।

मध्य रेल
सिग्नलिंग कार्य
निविदा सूचना नं.: सीआर/बीबी/सं.एवंदु.र उत्तर/2026/72 भारत के राष्ट्रपति और केंद्र रेलवे, मुंबई सीएसटी 400001. की ओर प्रतिष्ठित ठेकेदारों से (दो पैकेट) खुली निविदा के लिए आमंत्रित किया गया है, जिसके लिए मंड रेल प्रबंधक एसएंडटी), प्रथम तल, पार्स कार्यालय भवन। **कार्य का नाम:** मुंबई डिवीज के कल्याण-टिटोली सेक्शन (ए रूट) में उत्तर पू घाटों से युक्त कसारा-टिटोली सेक्शन (18 कि सेक्शन) में डबल/सेकंड डिस्टेंस सिग्नलि व्यवस्था का प्रावधान। और मुंबई मंडल के एच एन मार्ग पर स्थित टिटोली स्टेशन (जहाँ 'कव स्वीकृत है) पर इलेक्ट्रॉनिक इंटरलॉक्ड स्टेशन संबंध में, शेष इनडोर और आउटडोर सिग्नलि कार्यों का प्रावधान। **लगभग मूल्य:** ₹11.47 करोड़ **खुलने की तारीख:** 15.07.2026 **ईएमड** ₹22,95,500/- **वैधता:** 60 दिन **समापनअवध** 12 महीने. यह निविदा 15.06.2017 दिनांकि सार्वजनिक खरीदनीति (भारत में बनाओ) आदे 2017 काअनुपालन करती है निविदाओं का पू ब्यौरा मध्य रेलवे में उपलब्ध है।आधिकारि वेबसाइट **www.ireps.gov.in** पूरी निवि दस्तावेजों को वेबसाइट से डाउनलोड किया सकता है। निविदाओं का पूरा विवरण मंडल रे प्रबंधक (एसएंडटी) के कार्यालय, मुंबई सीएस के "नोटिसबोर्ड" में भी उपलब्ध है। **मं.रे.प्र.(सं. एवं**
अनाधिकृत रूप से रेल लाइन को पार करना दंडनीय अपराध है

महात्मा गांधी अंतरराष्ट्रीय हिंदी विश्वविद्यालय
(संसद द्वारा पारित अधिनियम 1997, क्रमांक 3 के अंतर्गत स्थापित केंद्रीय विश्वविद्यालय)
पोस्ट- हिंदी विश्वविद्यालय, गांधी हिल्स, वर्धा (महाराष्ट्र)-442 001
ज्ञान चीति गैत्री नैक (NAAC) द्वारा 'A' ग्रेड प्राप्त टोल फ्री क्र. 18002332141
प्रवेश सूचना 2026-27
अकादमिक सत्र 2026—27 में सी.यू.ई.टी. एवं गैर सी.यू.ई.टी. के माध्यम स्नातकोत्तर कार्यक्रमों में प्रवेश हेतु आवेदन (पंजीयन) आमंत्रित हैं। विस्तृ जानकारी हेतु विश्वविद्यालय की वेबसाइट https://hindivishwa.org/ ए CUET-PG:https://exams.nta.nic.in/cuet-pg का अवलोकन करें।
टोल फ्री नं. 18002332141
कुलसचि